

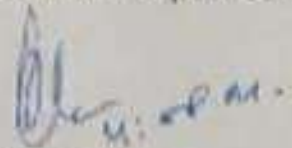
RCA No.410/2016
18.06.2020

Present : None.

As per Reader, link was sent to the parties to join VC for the pronouncement of order only 30 minutes back. Sufficient time was not given to the Ld. Counsels to join VC.

Accordingly, the matter is adjourned.

Be listed for orders on 19.06.2020. Intimation be sent to the parties / Counsels in advance.



(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 18.06.2020